| States | Health |
|------------------|------------|
| Total States | 1251292.00 |
| UTs | |
| A & N Islands | 7241.00 |
| Chandigarh | 17065.00 |
| D&NHaveli | 514.00 |
| Daman & Diu | 837.00 |
| Delhi | 110140.00 |
| Lakshadweep | 817.00 |
| Pondicherry | 10000.00 |
| Total UTs | 147161.45 |
| Grand Total | |
| (States and UTs) | 1398956.61 |

Regulation of Homoeopathic Pharmacy

963. SHRI JOYANTA ROY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is fact that there is no Act to regulate the profession of Homoeopathic Pharmacy for Homoeopathic Pharmacists in the country, even after fifty years of Independence of the country; if so, the reasons therefor;
- (b) whether the Homoeopathic Pharmacy is expedient to make better provision for regulation of the profession and practice of Homoeopathic Pharmacy for Homoeopathic Pharmacists and for that purpose to constitute Homoepathic Pharmacy Councils; if so, the details thereof; and
- (c) whether any proposal is under active consideration of Government; if so, the details thereof; and
- (d) whether any proposal is under active consideration of Government; if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH

AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) There is no Act to regulate the profession of homoeopathy pharmacy. The Department of Indian Systems of Medicine & Homoeopathy was set up in 1995 for the development of Indian Systems of Medicine & Homoeopathy.

(b) and (c) A Homeopathy Pharmacy Council is necessary to regulate the profession. The structure of such a body has been conceptualized and taken forward for obtaining the necessary approvals. The proposed Council would regulate education, practice and maintain a Central Register of Pharmacists. Even after enacting the Act, it may take considerable time to set up the Homoeopathy Pharmacy Council, introduce the course and prescribe minimum qualification for the Pharmacists.

Cataract Record

964. SHRI SHIBU SOREN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention have been drawn towards the news item titled "GOVERNMENT'S CATARACT RECORD: ONE IN THREE FAILS" published in the Indian Express (Delhi Edition) dated January 19, 2000;
- (b) if so, what are the details of the study made by Dr. A.J. Singh of the Liverpool School of Triopical Medicine;
 - (c) what remedial steps are being taken in this connections;
- (d) whether Government offers grant-in-aid to NGOs for holding camps for cataract operations in the urban as well as rural areas; and
- (e) if so, the details of such funds granted in the last three years, yearwise, and the criterion for sanction of grant-in-aid to NGOs?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI N.T. SHANMUGAM): (a) and (b) Yes, Sir. The study conducted by Shri A.J. Singh shows a higher level of satisfaction among patients operated in Government and NGO Hospitals compared to eye camps; higher success rates in surgeries conducted in hospitals; higher rates of satisfaction and visual